

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SION PANVEL TOLLWAYS PRIVATE LIMITED - ROAD INFRASTRUCTURE SPV FOR OPERATIONS AND
MAINTENANCE OF TOLL ROAD AT MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sion Panvel Tollways Private Limited Pan: AANCS4045D CIN: U45203PN2009PTC134473
2.	Address of the registered office	"IVRCL House", 35 Suyojana, C.H.F, Koregoan Park, Pune-411001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Since the Corporate Debtor is in business of toll road operations, there are no major tangible assets available in the company.
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Revenue: Nil As per audited financial statement for Financial Year 2022-23
7.	Number of employees/ workmen	No employee on payroll since Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending request to Resolution Professional at: cirp.sptpl@gmail.com and team.sptpl@in.gt.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending request to Resolution Professional at: cirp.sptpl@gmail.com and team.sptpl@in.gt.com
10.	Last date for receipt of expression of interest	07/06/2024
11.	Date of issue of provisional list of prospective resolution applicants	10/06/2024
12.	Last date for submission of objections to provisional list	15/06/2024
13.	Date of issue of final list of prospective resolution applicants	18/06/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/06/2024
15.	Last date for submission of resolution plans	18/07/2024
16.	Process email id to submit Expression of Interest	cirp.sptpl@gmail.com and team.sptpl@in.gt.com

Note - This Form G is being published pursuant to the directions of the Hon'ble National Company Law Tribunal, Mumbai Bench vide its order dated 21 May 2024.

Sanjay Kumar Mishra
Resolution Professional for Sion Panvel Tollways Private Limited
IBBI/IPA-001/IP-P01047/2017-2018/11730
AFA: AA1/11730/02/191124/106341 (Valid till 19/11/2024)
Dreams Complex, 4C-1605, LBS Marg, Bhandup West, Mumbai 400078
Email ID - cirp.sptpl@gmail.com and team.sptpl@in.gt.com

Place: Mumbai
Date: 23/05/2024